

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3160/2013

Wednesday, this the 8<sup>th</sup> day of May 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Thakur Singh  
S/o Late Sh. Anand Singh  
R/o RZ-7, Gali no 11B,  
Durga Park, Sag Pur, New Delhi
2. Babu Ram  
S/o Late Shri Kharak,  
R/o F-73, Gali no 3 Vinod Nagar, Delhi
3. Jagdish Prasad,  
S/o Mangal Sain,  
R/o 5/703 Vasundhra,  
Ghaziabad (U.P)
4. Mahinder Kumar,  
S/o Late Shri Radhey Lal,  
R/o 1/85, CPJ, New Seelampur, Delhi
5. Lakhwinder Singh,  
S/o Late Sh. Balbir Singh,  
R/o 30/153, Trilok Puri, Delhi
6. P.D. Chamoli,  
S/o Late Sh. J P Chamoli  
R/o 30/153, Trilok Puri, Delhi
7. Ashok Kumar,  
S/o Late Sh. Sheru,  
R/o B-266, Bazir Pur,  
JJ Colony, New Delhi
8. Ishwar Dass  
S/o Late Sh. Malwa  
R/o A-32, Sita Puri Ext., Part II,

Gali No. 2, New Delhi

9. Jai Pal  
S/o Late Sh. Ram Kishan,  
R/o B-1/13, FF Sec. 17, Rohini, New Delhi
10. Megh Nath Mehto,  
S/o Late Sh. Dhonda Mehto,  
R/o H.No. 341/10,  
Jait Pur Ext., New Delhi
11. Shanker Singh Negi,  
S/o Late Sh. Pratap Singh Negi,  
R/o Sector 3, 1879, Pushp Vihar, New Delhi
12. Dharam Pal  
S/o Late Sh. Gur Dayal,  
R/o 19/10, Dakshin Puri, New Delhi
13. Vijay Prakash Sharma  
S/o Late Sh. Tika Ram,  
R/o A-66, Subash park,  
Makan Pur Colony (UP)
14. Bali Ram  
S/o Late Sh. Ganga Mehto,  
R/o H. No. 147, Gali No. 18  
Near Shanti Public School, Nazafgarh, New Delhi
15. Binod Kumar Thakur  
S/o Late Sh. Govind Thakur,  
R/o H-24, Gyan Mandir Road  
Jair Pur Ext.-I, Badarpur, New Delhi
16. Mahender Singh  
S/o Late Sh. Hom Ram,  
R/o 494, Khair Pur  
Kotla Mubarakpur, New Delhi
17. Ram Darash  
S/o Late Sh. Kuria  
R/o Sewa Pur, Chauhan Patti  
Gali No. 2, Delhi

18. Changu Ram  
S/o Late Sh. Pant Ram,  
R/o NST Club, New Delhi

19. Jeevan Singh,  
S/o Late Sh. Dev Singh Bisht  
R/o H. No. 15, Gali No. 12,  
Dayal Pur, Delhi

20. Prem Narain,  
S/o Late Sh. Dubri Prasad,  
R/o 1/46, Gali No. 12,  
Parlahad Pur, Near Badarpur,  
New Delhi

21. Ram Khilawan Mukhia,  
S/o Late Sh. Basu Dev,  
R/o 1521, Pkt. 2, Gali No. A6,  
Narela, New Delhi

22. Sudhir Kumar Rai,  
S/o Late Sh. M.P. Rai,  
R/o 1 IHA 204, Madangir,  
New Delhi

23. Ram Awadh  
S/o Late Sh. Narayan Singh,  
R/o H.No. 649, Gali No. 8,  
I-Block, Sangam Vihar, New Delhi

24. Jitender Kumar  
S/o Late Sh. Saya Nand  
R/o 12/4, Press Enclave,  
Khora Colony, Ghaziabad (U.P.)

25. Narinder Singh  
S/o Late Sh. Raj Pal Singh,  
R/o Barik No. 9, National Stadium,  
New Delhi

26. Ram Pal  
S/o Late Sh. Amar Singh,  
R/o A-88, Om Vihar,  
Uttam Nagar, New Delhi

27. Teju Prasad  
 S/o Late Sh. Baldev Ram,  
 R/o Gali No-7, Prakash Vihar,  
 Loni (U.P.)

28. Devinder Kumar  
 S/o Late Sh. Kishan Lal,  
 R/o House no T-235/1A  
 Baljeet Nagar, Delhi

(Mr. Piyush Gaur, Advocate)

..Applicants

Versus

1. Union of India  
 Through Secretary, Ministry of Sports and Youth Affairs  
 Shastri Bhawan, New Delhi

2. Director General,  
 Sports Authority of India,  
 Jawahar Lal Nehru Stadium,  
 New Delhi-110003

3. Secretary  
 Sports Authority of India,  
 Jawahar Lal Nehru Stadium  
 New Delhi-3

4. Jt. Secretary,  
 Department of Sports & Youth,  
 Shastri Bhawan, New Delhi.

5. Director (Pers.)  
 Sports Authority of India,  
 Jawahar Lal Nehru Stadium,  
 New Delhi-3.

(Ms. Gitanjali Sharma, Advocate)

..Respondents

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

This O.A. is filed claiming various reliefs, including the one for quashing the orders dated 07.05.2013 and 23.07.2012. The issue pertains to the grant of benefit of promotion and Modified Assured Career Progression (MACP) to the applicants.

2. It is brought to our notice by learned counsel for applicants and learned counsel for respondents that during the pendency of O.A., the respondents issued office order No.63/17 dated 22.03.2017, promoting the applicants from Groundsman Grade II to Groundsman Grade I, and extended the third financial upgradation also.
3. In view of this development, the O.A. has become infructuous and it is accordingly dismissed.

There shall be no order as to costs.

**( Aradhana Johri )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 8, 2019**  
/sunil/